

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 339/96

Date of Order: 10.4.96

BETWEEN:

B.Maramma

.. Applicant.

A N D

1. The General Manager,
S.C.Rly., Secunderabad.
2. The P.S.Officer
(Printing Superintendent),
P.S.Office, S.C.Rly.,
Printing Press, Secunderabad.
3. B.Nagaraju, S/o.B.Narasimha,
H.No. 1-6-227/10,
Ramnagar, Hyderabad - 48. .. Respondents.

Counsel for the Applicant .. Mr.Md.Yusufuddin

Counsel for the Respondents .. Mr.J.R.Gopal Rao

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

J U D G E M E N T

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

When the case came up for admission hearing the learned standing counsel produced the letter No.PSC/E/PF/BN/249 dated 25.3.96 addressed to WAO/LGD. This letter states that the family pension to be paid to Sri B.Narasimha had ceased on 2.3.95 as per P.P.O. and the applicant herein is eligible to get full amount of family pension from 3.3.95. WAO/LGD was further instructed to take immediate action for restoring full family pension to Smt. B.Maramma the applicant herein and advised the same to Smt. B.Maramma the applicant herein.

By letter

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2. The learned counsel for the applicant farely submitted that in view of the letter he is withdrawing this OA. However, liberty is given to the applicant to represent to the concerned authorities if she is eligible for any arrears.

4. The O.A. is dismissed subject to the liberty given to her as indicated above. The letter of Railway Board dated 25.3.96 is taken on record. No costs.

Me

(R.RANGARAJAN)
Member (Admn.)

Dated: 10th April, 1996

(Dictated in Open Court)

sd

April 10th 1996
Dy. Registrar (S)

contd

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Copy to:

1. The General Manager,
South Central Railway,
Secunderabad.
2. The P.S. Officer,
(Printing Superintendent)
P.S. Offices,
South Central Railway,
Printing Press,
Secunderabad.
3. One copy to Mr. Md. Yusufuddin, Advocate,
17-7-199/1, Near Railway Station,
Dabeerpura, Police Colony Road,
Hyderabad - 500 023.
4. One copy to Mr. J. R. Gopal Rao, Addl. CGSC,
CAT, Hyderabad.
5. One copy to Library, CAT, Hyderabad.
6. One spare copy.

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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A.B.GORTHI: MEMBER(A)

HON'BLE SHRI R.Ranganajan: (A)

DATED: 10-4-96.

ORDER/JUDGMENT

M.A. NO./R.A./C.A. No.

IN

O.A. NO. 339/96

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED REJECTED

NO ORDER AS TO COSTS

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| केन्द्रीय प्रशासनिक अधिकारण Central Administrative Tribunal प्रेषण/DESPATCH 24 APR 1996 हैदराबाद न्यायालय HYDERABAD BENCH |
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